

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for Admision /

Hearing

Respondent not
bthd.

20/1/04

Bench

On. Dr. 21.1.04

for Admision / Hearing

Respondent not bthd

20/1/04

Bench

On. Dr. 28.1.04

for Admision
and hearing.

24/2

Bench

On. Dr. 25.2.04

For Admision /

Hearing

Respondent not bthd.

16/3

Bench

(C) On. Dr. 17.3.04

For Admision &
Hearing.

(Respondent not bthd)

29/3

Bench

Order dated 28.07.2004

Heard B.S.Tripathy, Learned Counsel for the Applicant and B.K.Bal, Learned Additional Standing Counsel for the Respondents. In course of hearing by filing a Memo dated 28.07.04 Sri.Tripathy prayed for withdrawal of this O.A. on the following grounds.

"During the pendency of the above-mentioned Original Application, as the applicant died and inspite of several letters and communications nobody of his family members turned up to prosecute the case, the same may kindly be permitted to withdraw."

For the reasons stated above, the O.A. is permitted to be withdrawn and is disposed of accordingly.

Inform the Parties.

Member (J) 28/07/04

J. Chaudhary